

**DIVISION BENCH**

**ITEM NO.106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.23/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>COMMERCIAL ENGINEERS V/S DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Babita Jain, Adv.

*: For the Operational Creditor*

Sh. Vineet Sankalp, Adv.

*: For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Corporate Debtor at the outset states that the reply on behalf of the Corporate Debtor has already been filed. However, the Registry of this Tribunal points out that the same is under defect since 06.04.2022 and the same has still not been cured. Ld. Counsel representing the Corporate Debtor therefore, seeks and is granted one last opportunity for filing a valid reply.
- 2.** It seems that the Corporate Debtor has not made serious efforts so far to file a valid reply. However, as an indulgence of matter and principle of natural justice and also as per the request made by the Ld. Counsel representing the Corporate Debtor, one last opportunity for filing a valid reply is granted to the Corporate Debtor within a period of one week, with an advance copy to be supplied to the other side. It is made clear that if no reply is filed within the aforesaid stipulated period, the right to file reply by the Corporate Debtor would be struck off, without having to pass any further order in that context.

**-Sd-**

-1/2-

**-Sd-**

3. Let the matter be adjourned for final hearing on 3<sup>rd</sup> September, 2024 and no further adjournment would be granted to either of the parties.
4. Written submissions if any, be also filed by either of parties on or before the next date of hearing.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***16<sup>th</sup> July, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*